

Annexure-1

List of secured financial creditors

Name of the Corporate Debtor: Woolways (India) Limited, In Liquidation; Date of Commencement of Liquidation: 23-9-2019; List of Stakeholders as on 19.03.2021

| Sl. No.      | Name of Creditor        | Identification No.   | Details of claim received |                     | Details of claim admitted |                 |                                     |  |                              |                            |  |                            |  |                            |                                    |                 |
|--------------|-------------------------|--|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|----------------------------|--|----------------------------|--|----------------------------|------------------------------------|-----------------|
|              |                         |  | Date of receipt           | Amount claimed      | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount Covered by Guaratee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim reflected. | Amount of claim under verification | Remarks, if any |
| 1            | Standard Chartered Bank | Registration no F00489, Standard Chartered Bank is a scheduled bank listed in second schedule of Reserve Bank of India Act, 1934 | 22-10-2019                | 24,58,30,382        | 24,58,30,382              | Secured         | 24,58,30,382                        | Yes  | Note-A                       | NIL                        | 42   | -                          | -  | -                          | -                                  |                 |
| 2            | State Bank of India     |  | 21-10-2019                | 33,70,30,987        | 33,70,30,987              | Secured         | 33,70,30,987                        | Yes  | Note-B                       | NIL                        | 58   | -                          | -  | -                          | -                                  |                 |
| <b>Total</b> |                         |  |                           | <b>58,28,61,369</b> | <b>58,28,61,369</b>       |                 | <b>58,28,61,369</b>                 |  |                              |                            | <b>100</b>                                 |                            |  |                            |                                    |                 |

Note-A: Security interest held by Standard Chartered Bank

- Under consortium arrangement with State Bank of India, first part passu charge on current assets of the Corporate Debtor;
- 2nd charge by Standard Chartered Bank over the movable fixed assets of the Company towards total working capital limit;
- Under consortium arrangement with State Bank of India, 1st part passu charge on factory land owned by Rakesh Nayar & Babita Nayar situated at Plot No. D-3, Textile Colony, Ludhiana and building constructed by the Corporate Debtor thereon and owned by the Corporate Debtor
- 2nd charge on industrial property at C-9, Block No. Part - A, Punjab Apparel Park, G T Road, Doraha, Ludhiana in the name of Woolways (India) Limited.

Note-B: Security interest held by State Bank of India

- Primary Security**
- Current assets of the Corporate Debtor, including consumables, stores & spares, finished goods, bills, book debts and receivables both present
  - Leasehold rights of land measuring 2285 Sq yards at Plot No. C-9, Part-A, Punjab Apparel Park, GT Road, Ludhiana in the name of Corporate Debtor.
  - Movable fixed assets of the Company.
- Collateral Security:**
- Equitable mortgage of land measuring 1300.75 Sq yards, situated at Machiwara, Ludhiana.
  - Equitable mortgage of factory land owned by Rakesh Nayar & Babita Nayar situated at Plot No. D-3, Textile Colony, Ludhiana and building constructed by the Corporate Debtor thereon and owned by the Corporate Debtor.